

रुई के मूल्यों में गिरावट आ जाने के कारण
रुई-उत्पादकों की हानि

1469. श्री पंडरोनाथ सीतारामजी पाटिल : क्या विदेश व्यापार मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि रुई के मूल्यों में गिरावट आ जाने के कारण रुई-उत्पादकों को हानि हुई है, यदि हां, तो भारतीय रुई निगम ने रुई के मूल्यों को स्थिर रखने के लिये क्या कदम उठाये हैं और इस निगम की सुरक्षित भंडार रखने की कितनी क्षमता है ?

†[LOSS TO COTTON GROWERS DUE TO
FALL IN COTTON PRICES

1469. SHRI P. S. PATIL: Will the Minister of FOREIGN TRADE be pleased to state: whether it is a fact that cotton growers have been subjected to loss due to fall in the prices of cotton, if so, what steps have been taken by the Cotton Corporation of India to stabilise the prices of cotton and what is the capacity of this corporation to maintain buffer stocks?]

विदेश व्यापार मंत्रालय में उपमंत्री (श्री ए० सी० जार्ज) : रुई वर्ष 1971-72 के दौरान भरपूर फसल होने के फलस्वरूप पिछले वर्ष को तुलना में कीमतें नीचे गिरा। कीमतों को स्थिर करने तथा उत्पादकों को अर्थकारी प्रतिलाभ को सुनिश्चित करने के लिए विशिष्ट उद्देश्य से रुई निगम को शुरु-शुरु में वाणिज्यिक आधार पर और अप्रैल 1972 में बाजार में प्रचलित कीमतों से काफी ऊंची कीमतों पर खरीद के लिए कहा गया था।

†[THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): Due to an abundant crop during the cotton year 1971-72, prices came down as compared to the previous year. With the specific objective of firming up the

prices and ensuring a remunerative return to the growers, the Cotton Corporation was called upon to undertake cotton purchases, initially on a commercial basis and, in April 1972, at prices much higher than the ruling market prices.]

BANK DEPOSITS IN THE NAME OF THE
CHIEF EXECUTIVE COUNCILLOR, DELHI

1470. DR. BHAI MAHAVIR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Income Tax authorities have received reports to the effect that Shri Radha Raman, Chief Executive Councillor, Delhi has more than one account in his name with the Central Bank of India, Janpath, New Delhi;

(b) whether it is also a fact that in one of the accounts, No. 6598, a total amount in the neighbourhood of Rs. 1.25 crores was deposited over the last year and a half and in another account Rs. 7 to 8 lakhs stood deposited;

(c) whether these deposits were accounted for in his income-tax returns of the relevant years and what were the sources of these funds;

(d) if the answer to part (c) above be in the negative, the action taken by the Income-tax authorities in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b) Yes, Sir. The Income-tax authorities have received information regarding two Bank accounts in the Central Bank of India, Janpath—One account is in the name of "Radha Raman, President, D.P.C.C." and the other is in the name of "Radha Raman, Indian Health Voluntary Service". In the first account bearing No. 6598 the amount deposited during a period of about a year and a half from 1-4-1971 Rs. 6.74 lakhs approximately. The deposits in the other account amounted to Rs. 548 only.

†[] English translation.